

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

OA No.566/2015

Dated this Friday the 18th day of January, 2019

**Coram:Hon'ble Dr. Bhagwan Sahai, Member (A).
Hon'ble Shri R. N. Singh, Member (J).**

1. Shri Jayawant Dashrath Gangurde
Residing at Panchasheel Nagar,
At Post Lahavit,
Tal. & Dist. Nashik-422502.
Office Address:
Air Officer, Commanding No.25,
Equipment Depot,
Air Force Station,
South Devlali 422 501.

...Applicant.

(By Advocate Shri V. N. Tayade).

Versus

1. Union of India
The Secretary,
Ministry of Defence,
South Block,
New Delhi-110 011.
2. The Chief of Air Staff
Air Headquarter, Vayu Bhawan,
Rafi Marg, New Delhi-110 106.
3. Air Officer Commanding in Chief
H.Q. Maintenance Command,
I.A.F. Vayu Sena Nagar,
Nagpur-440 007.
4. Air Officer Commanding
No.25, Equipment Department,
Air Force Station,
South Devlali 422 501.

... Respondents.

(By Advocate Shri R. R. Shetty & Shri P. Khosla).

O R D E R (O R A L)

Per : Dr. Bhagwan Sahai, Member (Administrative)

Present.

1. Shri V. N. Tayade, learned counsel for the

applicant.

2. Shri R. R. Shetty and Shri P. Khosla, learned counsels for the respondents.

3. At the outset, the learned counsel for the applicant seeks permission to withdraw the OA with liberty to avail of remedy before the appropriate forum in accordance with law.

4. In view of the above, the OA is, dismissed with liberty as prayed.

5. No order as costs.

(R. N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

v.